## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2442 ANSWERED ON:10.03.2011 VIOLATION OF COMPANIES ACT Mahtab Shri Bhartruhari

## Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the number of companies on whom fines have been imposed for violation of the provisions of the Companies Act 1956 during the last two years;

(b) the amount realised as fines from them, company-wise;

(c) whether criminal cases have also been registered against such companies; and

(d) if so, the details thereof?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R. P. N. SINGH)

(a) to (d) The information is being collected and will be laid on the Table of the House.